

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-314/1993/6987/A

From :- Shri Kaushik Kumar Sharma,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Imtiaz Ali,  
Special Judge, CBI, Assam  
Additional Court No.II,  
Chandmari, Guwahati-03.

Dated Guwahati, the <sup>nd</sup> 22 November, 2019.

Sub:- Station leave.

Ref:- Your letter No. SPL/CBI/Addl-II/125-2018/695 dated 19.11.2019

Sir,

With reference to the above, I am directed to inform you that, your prayer for station leave permission w.e.f. the evening of 22.11.2019 till the morning of 24.11.2019, has been granted/rejected.

The Special Judge, CBI, Addl. Court No. III, Guwahati shall remain in-charge of your Court and office in your absence.

Yours faithfully,

sd/-

**JT. REGISTRAR (VIGILANCE)**

6989  
Memo NO.HC.VII-314/93/6988-7A, dated 22.11.19

Copy to:

1. The Special Judge, CBI, Addl. Court No. III, Chandmari, Guwahati.
2. The Systems Analyst, Gauhati High Court.

  
**JT. REGISTRAR (VIGILANCE)**

Rosa